

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6034**  
TO BE ANSWERED ON 11.04.2017

**Plantation on Forest Land**

6034. SHRI C.S. PUTTA RAJU:  
SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has sanctioned any project/scheme for plantation on the forest land in Karnataka; and
- (b) if so, the details thereof and the amount provided to the State Government for this purpose during the last one year and the current year?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) The Ministry of Environment, Forests and Climate Change has sanctioned projects/schemes for plantation on the forest land in Karnataka under the two Centrally Sponsored Schemes for afforestation/tree plantation of National Afforestation Programme (NAP) Scheme and National Mission for a Green India (GIM).
- (b) While NAP is being implemented for afforestation of degraded forest lands, GIM aims at improving the quality of forest/increase in forest cover besides cross sectoral activities on landscape basis. An amount of Rs. 732.68 lakhs and Rs. 86.85 lakhs have been released to Karnataka during last year (2016-17) under NAP and GIM respectively for activities including plantation on forest land. No funds have been released till date in the current year (2017-18) to Karnataka under these schemes.

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